

TO BE PUBLISHED IN PART II SECTION 3(II) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 27th May, 1982

NOTIFICATION
INCOME TAX

No. 4629 (F.No.203/23/81-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 for a period of two years with effect from 1-4-1981.

INSTITUTION

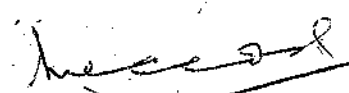
Bangalore University, Bangalore.

Sd/-
(M.G.C. Goyal)

Under Secretary to the Govt. of India

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I.T. & Audit)/Investigation/Special Investigation/Intelligence/Recovery/Vigilance/RS&P/P&P/Survey, New Delhi.
3. Directorate of OSMS (II), 1st floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Director General, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi-110001, with reference to their letter No. 16(6)/81-CUN(Tech), dated 7-4-82.
5. The Registrar, Bangalore University, Jnana Bharathi, Bangalore-560056.
6. Comptroller and Auditor General of India (40 copies).
7. Bulletin Section of DI (RS&P), New Delhi (5 copies).


(M.G.C. Goyal)

Under Secretary to the Govt. of India.

841/82-ITC
22/5

M.C.
22/5